

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2827
ANSWERED ON 19/12/2024**

ADVOCATES REGISTERED WITH THE BAR COUNCILS IN UTTAR PRADESH

2827 # Dr. Dinesh Sharma:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of advocates registered with the Bar Councils in Uttar Pradesh and the percentage of male, female and transgender advocates among them;
- (b) the details of the major initiatives taken by Government to improve the level of law education and legal practice in Uttar Pradesh; and
- (c) the total number of law colleges in the country and the estimated number of students passing out from such colleges every year?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) The Bar Council of India (BCI) has informed as follows :

- i. Total Number of Advocates registered with Bar Council of Uttar Pradesh- 4,69,900 (till 23.11.2024)*
- ii. Total Male Advocates - 4,20,446*
- iii. Total Female Advocates – 49,454*
- iv. Total Transgender Advocates- No data available*

(b) It is submitted that the Advocates Act, 1961, provides the foundational legislative framework for regulating legal education and the legal profession in the country, including in the state of Uttar Pradesh. Under section 7(1) (h) and section 49(1) of the Act, the BCI is entrusted with the responsibility for promoting legal education and laying down its standards across the nation. The BCI has significantly revamped the curriculum allowing law colleges in Uttar Pradesh to offer integrated programs such as B.A. LL.B., B.Com .LL.B., B.Sc.,LL.B.,and BBA LL.B. These programs integrate general education with professional legal training, preparing students for diverse career paths in corporate law, criminal law, international law and more. The efforts to improve legal education and practice in Uttar Pradesh are driven by a cooperative framework involving the BCI, State Government, and Centre of legal educations (CLEs). Initiatives such as revamped curriculum, practical training modules, legal aid clinics and judicial and other internships have significantly contributed to enhancing the quality of legal education in the state.

(c) There are total 1942 registered Centre of legal educations (CLEs) across the country on BCI portal. The total number of students passing varies for every University to University every year. Hence, the data pertaining for students passing out each year is not available.
